

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 7

**CP/257(MB)2023**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **04.07.2024**

NAME OF THE PARTIES : **The United Provinces Sugar Company**  
**limited**

**For the Applicant** : Adv. Pranav Monani i/b Kanga and Company

**Sec. 66(1) of IBC**

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**ORDER**

Counsel for the Applicant requests for two months' time to file fresh valuation report and also response to the report of ID. **Allowed. List on 25.09.2024 for further consideration.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

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